COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO.42 OF 2018 & IA No. 214 of 2018

Dated: 16th February, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Fortune Five Hydel Projects Pvt. Ltd. ... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.

Mr. S. Venkatesh Mr. Pratyush Singh Mr. Sandeep Rajpurohit

Counsel for the Respondent(s) : --

ORDER IA No. 214 of 2018 (for stay)

Issue Notice to the Respondents regarding admission as well as on IA No.214 of 2018 (IA for stay) returnable on 13.03.2018. Dasti, in addition is permitted.

List the matter on 13.03.2018.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

Bn/pr